

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 31<sup>st</sup> day of *August*, 2018.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).**

Original Application Number. 330/00175/2018.

Smt. Manju Chauhan.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri V. Gautam (absent)  
Shri Ambrish Chatterji (absent)  
Advocate for the Respondents: Shri K.D. Mishra

**ORDER**

List revised. None is present for the applicant.

It is seen from the order sheets that on the previous listed date i.e. 27.07.2018, none was present for the applicant. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(GOKUL CHANDRA PATI)  
MEMBER- A.**

Anand...